

**WEEKLY CAUSE LIST**  
**21.08.2017 to 24.08.2017**



**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.1**

Hon'ble Shri Justice Dr. P. Jyothimani  
Judicial Member

Date: 21-08-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 37 of 2012 (SZ)	S.P. Surendranath Karthik, Madipakkam, Chennai  <b>Vs</b> The Chairman, Pallavaram Municipality and others	M/s. Kaushik Narain Sharma <b>Counsel for Applicant</b> M/s P. Srinivas for R1 & R12 M/s. H. Yasmeen Ali for R2, R3 M/s. M.K. Subramanian P.Velmani for R5, R9,R10 & R11 M/s. D.S. Ekambaram for R4 M/s. E.Manoharan for R6 to R8	For hearing
2	Application No. 42 of 2013 (SZ)	P. Radhakrishnan, Ooty.  <b>Vs</b> The Union of India, MOEF, Rep by its secretary, New Delhi and others	M/s. M. Santhanaraman M.R. Sivakumar <b>Counsel for Applicant</b> M/s. M.Sumathi for R1 M/s. M.K. Subramanian P.Velmani	For hearing

			for R2, R3, and R4 M/s.E.Manoharan for R5	
3	Application No.86 of 2017(SZ)	P.Subramani Gudalur The Nilgris <b>Vs</b> The Government of Tamil Nadu Rep.by its Secretary Department of Environment and Forest Government of Tamil Nadu Chennai and 7 others	M/s.G.Jeremiah, S.Gowri Shankar, G.Dhandapani & A.Vijayakumar <b>Counsel for Applicant</b> M/s.M.K.Subramanian & P.Velmani for R1 & R2 M/s.Rita Chandrasekar for R3 & R6 M/s. E.Manoharan for R4 & R5 M/s.P.Srinivas , N.K Ponraj R.Purushothaman for R7	For hearing
4	Application No.190 of 2015(SZ)	C.N. Prem Sagar, Gudalur, Nilgiris.  <b>Vs</b> Gulalur Municipality, Rep. by Commissioner, Gudalur and 4 others	M/s. A.U. Ilango, Ashok Kumar <b>Counsel for Applicant</b> M/s.P.Srinivas & N.K Ponraj for R1 M/s.M.K.Subramanian & P.Velmani for R2 M/s. E.Manoharan for R3 M/s. G.M.Syed Nurullah Sheriff for R5	For hearing
5	M.A.No.323 of 2015(SZ) <b>IN</b> Application No.209 of 2015(SZ)	Gudalur Municipality Rep.by The Commissioner, Gudalur, The Nilgiri Dist <b>Vs</b> Madayya, Gudalur Taluk, The Nilgiri Dist & 8 others	M/s.P.Srinivas, N.K. Ponraj & R.Purushothaman <b>Counsel for Applicant</b> M/s.A.U.Ilango, Ashok Kumar for R1 & R2 M/s.M.K.Subramanian & P.Velmani for R4,R5 & R9 M/s. Rita Chandrasekar for R6 & R7 M/s. E.Manoharan for R8	To vacate the Interim Injunction
	Application No.209 of 2015(SZ)	Madayya,Gudalur Taluk, The Nilgiri Dist & another <b>Vs</b> Gudalur Municipality Rep.by The Commissioner,Gudalur,	M/s.A.U.Ilango, Ashok Kumar <b>Counsel for Applicant</b> M/s.P.Srinivas, N.K. Ponraj	For hearing

		The Nilgiri Dist and 7 others	& R.Purushothaman for R1 M/s.M.K.Subramanian & P.Velmani for R3,R4 &R8 M/s. Rita Chandrasekar for R5 & R6 M/s. E.Manoharan for R7	
6	Application No. 151 of 2013 (SZ)	Marimuthu, Panaiyur Post, Kancheepuram & another <b>Vs</b> The UOI, Rep. by its Secy., MoEF, New Delhi and others	M/s. D. Nagasaila, V. Suresh & K. Muthunayaki <b>Counsel for Applicant</b> M/s.Me. Sarashwathy for R1, R2 M/s. Rita Chandrasekar for R3 M/s. Jagdeep Kishore for R4	For Reply
7	M.A. No.43 of 2014 (SZ) <b>IN</b> Appeal No. 155 of 2013 (SZ)	The Conservation Action Trust, Mumbai and another <b>Vs</b> UOI, MoEF, New Delhi and others	M/s S. Kamaleshkannan and Sai Sathya Jith <b>Counsel for Appellant</b>  M/s.Me. Sarashwathy for R1 & R8 M/s M.K. Subramanian E.Manoharan & P.Velmani for R2, R3 & R7 M/s. Jagdeep Kishore for R4 M/s.Rita Chandrasekar for R5, R6	For Reply
8	Appeal No. 161 of 2013 (SZ)	K. Saravanan, Ururkuppam, Chennai-90 & another <b>Vs</b> UOI, MOEF, New Delhi and others	M/s. D. Nagasaila, V. Suresh,K. Muthunayaki & P.Moses <b>Counsel for Appellant</b>  M/s.Me. Sarashwathy for R1 & R2 M/s. Jagadeep Kishore for R3	For Reply
9	Application No.12 of 2014 (SZ)	Citizen Action Group, Jawan's Colony, Indira Nagar, Bangalore-38 <b>Vs</b> Union of India, MoEF, New Delhi and 6 Others	M/s A.Yogeshwaran <b>Counsel for Applicant</b>  Mrs. M. Sumathi for R1 & R6 Mr.Devaraj Ashok for R2,R3 & R7 M/s Prasanth Chandra and	For hearing

			T.V. Sekhar for R4 M/s Clinton D. Rozario and Maitreyi Krishnan for R5	
10	Application No.288 of 2014 (SZ)	M. Rajangam, Thiruvannamalai Taluk & District Vs The District Collector, Thiruvannamalai and 4 others	M/s S. Kumara Devan, A. Prakash & M. Ezhilarasi <b>Counsel for Applicant</b>  M/s M.K. Subramanian P.Velmani for R1 M/s.H. Yasmeen Ali for R2, R3 M/s. E.Manoharan for R4 M/s.M.S.Eraskine Leo for R5	For filing Status Report & Affidavit
11	Application No. 80 of 2016(SZ)	VGN Minerva Owner's Welfare Association,  Rep. by its Secretary, Guruswamy Road, Nolambur, Chennai.  <b>Vs</b>  The State rep. by the Secretary to Government,  Department of Environment and Forest, Chennai  and others	M/s. P.T Perumal, V.Vargees Amal Raja, V.Shahul Hameed, S. Muthu Vairam, S.Dilliraj & S.Sivalinga Kesavan <b>Counsel for Applicant</b>  M/s. M.K Subramanian & P.Velmani for R1, R4  M/s. M.R. Gokul Krishnan for R2  M/s. H.Yasmeen Ali for R3  M/s.Raja Srinivas for R5  M/s. Surya Prakash for R6  M/s.K.Hari Sankar Srinath Sri Devan, T.K.Bhasker for R7	For Reply
12	Application No. 256 of 2016 (SZ)	Voice of Nature Rep.,by its President Mr.R.Gokulraj Manavalanagar Thiruvallur – 602 002 <b>Vs</b> The Government of	Mr.R.Gokul Raj <b>Party In Person</b>  M/s. M.K.Subramanian E.Manoharan & P.Velmani for R1 & R5	For hearing



		<b>Vs</b> Union of India, Rep.,by the Secretary to Government, Ministry of Environment and Forest and Climate Change, New Delhi and 11 others	M/s. Rita Chandrasekar for R3,R4,R5 M/s. R.Thirunavukarasu for R7 M/s. Abdul Saleem, S.Saravanan for R8	
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**COURT NO. 1, SZ WEEKLY CAUSE LIST of 21.08.2017 TO 24.08.2017**

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

Hon'ble Shri Justice Dr. P. Jyothimani  
Judicial Member

Date: 22-08-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Diary.No.334 of 2017 (SZ) <b>IN</b> Unnumbered M.A of 2017 <b>IN</b> Unnumbered Appeal of 2017 (SZ)	Samata Through its Executive Director R.Ravi Vishkhapatnam Andhra Pradesh <b>Vs</b> Union of India, Through the Secretary, Ministry of Environment, Forest and Climate Change, New Delhi and 2 others	M/s. Stanley Hebzon Singh <b>Counsel for Appellant</b>	For Maintainability
2	Application No. 243 of 2014 (SZ)	S. M. Govindasamy, R.N. Pudur (Post), Erode <b>Vs</b> The State of Tamil Nadu, Rep by its Secretary to Govt., Forest and Environment Department, Chennai and 5 others	M/s A. Suresh Sakthi Murugan and M. Prabhakaran <b>Counsel for Applicant</b> M/s. M.K. Subramanian & P.Velmani for R1 & R4 M/s. Rita Chandrasekar for R2 & R3 M/s P. Valliappan, S.M.S. Shriram Narayanan and B. Venkatesan for R5 M/s.Yogeshwaran for R6	For Arguments

3	Application No. 244 of 2014 (SZ)	<p>S.M. Govindasamy, R.N. Pudur (Post), Erode</p> <p><b>Vs</b></p> <p>The State of Tamil Nadu, Rep by its Secretary to Govt., Forest and Environment Department, Chennai and 5 others</p>	<p>M/s A. Suresh Sakthi Murugan and M. Prabhakaran</p> <p><b>Counsel for Applicant</b></p> <p>M/s. M.K. Subramanian P.Velmani for R1, R4 M/s. Rita Chandrasekar for R2 &amp; R3 M/s P. Valliappan, S.M.S. Shriram Narayanan and B. Venkatesan for R5 M/s.Yogeshwaran for R6</p>	For Arguments
4	<p>M.A.No.264 of 2016(SZ)</p> <p><b>IN</b></p> <p>Application No.151 of 2016(SZ)</p> <p> </p> <p>M.A.No.09 of 2017(SZ)</p> <p><b>IN</b></p> <p>Application No.151 of 2016(SZ)</p>	<p>M/s.Indian Oil Corporation Ltd.,</p> <p>Rep by its Senior Manager, Cochin LPG Import Terminal Site Office Ernakulam</p> <p><b>Vs</b></p> <p>Radhakrishnan K.U Karoil,Puthuvyppe and others</p> <p> </p> <p>Radhakrishnan K.U Karoil,Puthuvyppe and another</p> <p><b>Vs</b></p> <p>Union of India Rep. by its Secretary MoEF, New Delhi and 4 others</p>	<p>M/s. King &amp; Patridge M.Vijayan , M.Kumaresan</p> <p><b>Counsel for Applicant</b></p> <p>M/s.Neha Miriam Kurian for R1,R2 M/s. G.M.Syed Nurullah Sheriff for R3 M/s. A.S.Suvitha for R4 M/s. T.N.C Kaushik for R5 M/s. Harish Vasudevan for R6</p> <p> </p> <p>M/s.Neha Miriam Kurian</p> <p><b>Counsel for Applicant</b></p> <p>M/s. G.M.Syed Nurullah Sheriff for R1 M/s. A.S.Suvitha for R2 M/s. T.N.C Kaushik for R3 M/s. Harish Vasudevan for R4 M/s. King &amp; Patridge</p>	<p>To modify the order</p> <p> </p> <p>To take Appropriate Action</p>



	Application No.151 of 2016(SZ)	Radhakrishnan K.U Karolil,Puthuvyppe and another <b>Vs</b> Union of India Rep. by its Secretary MoEF, New Delhi and 4 others	M.Vijayan & M.Kumaresan for R5  M/s.Neha Miriam Kurian <b>Counsel for Applicant</b>  M/s. G.M.Syed Nurullah Sheriff for R1 M/s. A.S.Suvitha for R2 M/s. T.N.C Kaushik for R3 M/s. Harish Vasudevan for R4 M/s. King & Partridge M.Vijayan & M.Kumaresan for R5	For Reply/Rejoinder
5	Appeal No. 23 of 2017 (SZ)	Radhakrishnan K.U Puthuvyppe and another <b>Vs</b> Union of India Rep.,by the Ministry of Environment and Forests New Delhi and 2 others	M/s.A.Yogeswaran Neha Miriam Kurian <b>Counsel for Appellant</b> M/s. G.M.Syed nurullah sheriff for R1 M/s. King & Partridge M.Vijayan, M.Kumaresan for R2	For Reply/Rejoinder
6	Application No. 240 of 2016 (SZ) (WP(MD) No.11167 of 2012) (Transferred from Madurai Madras High Court) <b>and</b> M.A.No.200 of 2016 (SZ)	P.Palkunan Edalakkudi Post Nagercoil, Kanyakumar District <b>Vs</b> The District Collector, Kanyakumar District, Nagercoil and 3 others	M/s.B.Tamil nidhi A.Muthu Esakki <b>Counsel for Applicant</b>  M/s.E.Manoharan for R1 & R3 M/s.Rita Chandrasekar for R2	For filing Objection to the Status Report   For Interim injunction

7	Application No.126 of 2017(SZ)	P.Ponnusamy, Verappan Chattiram, Erode <b>Vs</b> The District Collector, Erode District, Erode and 5 others	M/s. S.Kolandasamy G.Sumathi <b>Counsel for Applicant</b>  M/s. M.K.Subramanian E.Manoharan P.Velmani for R1 M/s. Rita Chandrasekar for R2 & R3 M/s. Taaurs Associates S.Kamalesh Kannan, S.Sai Sathya Jith for R5 & R6	For hearing
8	Application No.127 of 2017(SZ)	Mrs. G.Eswari, Veerappan Chatram Post, Erode <b>Vs</b> The District Collector, Erode District, Erode and 5 others	M/s. S.Kolandasamy G.Sumathi <b>Counsel for Applicant</b>  M/s. M.K.Subramanian E.Manoharan P.Velmani for R1 M/s. Rita Chandrasekar for R2 & R3 M/s. Taaurs Associates S.Kamalesh Kannan, S.Sai Sathya Jith for R5 & R6	For hearing
9	Application. No.166 of 2017(SZ)	M/s. Narmathaa Textiles Limited Rep.,by its Chairman M/s. Rajendran, Chennai <b>Vs</b> Tamil Nadu Pollution Control Board Rep.,by its Chairman, Guindy, Chennai and another	M/s. K.Ramu, R.Vishnu <b>Counsel for Applicant</b>  M/s. Rita Chandrasekar for R1,R2	For Orders
10	Appeal No. 48 of 2013 (SZ)	S. Ali Hussain  <b>Vs</b> Union of India,	M/s. Ritwick Dutta, Rahul Choudhary and Srilekha Sridhar, <b>Counsel for Appellant</b>	For documents

		MoEF, Rep. by its Secretary, New Delhi and others	Mr.M.R.Gokul Krishnan for R1 Smt. Rita Chandrasekar for R2 M/s. Vinod Kumar,Raj Jhabak & Deepti Susan George for R3	
11	Appeal No. 71 of 2014 (SZ)	S. Ali Hussain, No. 13, Maruthi Nagar, Mayiladuthurai, Nagapattinam <b>Vs</b> The Union of India, through its Secretary, MoEF, New Delhi and others	M/s Ritwick Dutta, Rahul Choudhary & Srilekha Sridhar <b>Counsel for Appellant</b> Mr. G.M Syed Nurullah Sheriff for R1 Smt. Rita Chandrasekar for R2 M/s. Vinod Kumar, Chitra Narayan, Abraham Vishal Jacob, J.Sagar Associates for R3	For documents
12	Appeal No. 72 of 2014 (SZ)	K. Ananthi, Keechankuppam Seva Bharathi Tsunami Housing, Nagapattinam <b>Vs</b> The Union of India, Rep. its Secretary, MoEF, New Delhi and others	M/s. D.Nagasaila, V.Suresh & N.S. Tanvi <b>Counsel for Appellant</b> Mr. G.M Syed Nurullah Sheriff for R1 Smt. Rita Chandrasekar for R2 & R3 M/s. M.K. Subramanian P.Velmani for R4 M/s. Vinod Kumar, Chitra Narayan, Abraham Vishal Jacob, J.Sagar Associates for R5 M/s. E.Manoharan for R6	For documents
13	Appeal No. 12 of 2015 (SZ)	V. Rajendra Prasad, Andhra Pradesh & 29 others. <b>Vs</b> Union of India, through its secretary, MoEF, New Delhi & 2 others.	M/s Ritwick Dutta & Rahul Choudhary <b>Counsel for Appellant</b>  M/s .M.R.Gokul Krishnan for R1 M/s.T.Sai Krishnan for R2 M/s. V. Suthakar, K.S. Viswanathan for R3	For Arguments

14	<p>M.A.No.61 of 2017(SZ) <b>IN</b> Appeal No.22 of 2017(SZ)</p> <p>Appeal No.22 of 2017(SZ)</p>	<p>A.Iyappan Kancheepuram <b>Vs</b> The Chairman, Tamil Nadu State Coastal Zone Management Authority and the Secretary to Government, Department of Environment and Forest, Secretariat Chennai and 2 others</p> <p>A.Iyappan Kancheepuram <b>Vs</b> The Chairman, Tamil Nadu State Coastal Zone Management Authority and the Secretary to Government, Department of Environment and Forest, Secretariat Chennai and 2 others</p>	<p>M/s.M.Radhakrishnan P.Pugalenthi M.Vetri Selvan <b>Counsel for Appellant</b> M/s. M.K.Subramanian E.Manoharan &amp; P.Velmani for R1 to R3 Mr. G.M.Syed Nurullah Sheriff for R4</p> <p>M/s.M.Radhakrishnan P.Pugalenthi M.Vetri Selvan <b>Counsel for Appellant</b> M/s. M.K.Subramanian E.Manoharan &amp; P.Velmani for R1 to R3 Mr. G.M.Syed Nurullah Sheriff for R4</p>	For hearing
15	Appeal No.56 of 2017 (SZ)	<p>M/s. Bala Prime Tannery Rep.,by its Proprietor, Thiruchirapalli District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Chairman, Guindy, Chennai and 2 others</p>	<p>M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>  M/s. Rita Chandrasekar for R1,R2</p>	For filing Status Report
16	Appeal No.61 of 2017 (SZ)	<p>M/s. Bala Prime Tannery Rep.,by its Proprietor, R.Balachandran, Sembattu, Thiruchirapalli District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Chairman Chennai and 2 others</p>	<p>M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>  M/s. Rita Chandrasekar for R1,R2</p>	For filing Status Report

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**COURT NO. 1, SZ WEEKLY CAUSE LIST of 21.08.2017 TO 24.08.2017**

**NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**CAUSE LIST – COURT NO.1**

Hon'ble Shri Justice Dr. P. Jyothimani  
Judicial Member

Date: 23-08-2017  
Time: 10.30 am

Hon'ble Shri P.S. Rao  
Expert Member

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	M.A.No.234 of 2016(SZ) <b>IN</b> Diary No.623 of 2016	Veerendra Kumar. R Doddaballapur Taluk Bangalore District <b>Vs</b> The Ministry of Environment, Forests and Climate Change, Rep.,by its Secretary, New Delhi and 3 others	Mr.A.Yogeshwaran <b>Counsel for Applicant</b>  Mr. Syed Nurullah Sheriff for R1 Mr.Devaraj Ashok for R2	To Condone the delay
2	Application No.17 of 2013 (SZ) (W.P. No.29432 of 2012, Madras HC)	M/s. Balasubramaniam Charcoal Unit, Rep. by its Proprietor, Veeranampalayam, Thiruppur District. <b>Vs</b> The District Environmental Engineer, Perundurai and others	M/s. N.S. Sivakumar & J. Ramkumar <b>Counsel for Applicant</b>  Smt. H. Yasmeen Ali for R1 Sri. Naveen Kumar Moorthy for R2	For hearing
3	Application No.24 of 2013 (SZ)	M/s Ozone Care Public Welfare Association, Kangayam Taluk, Thiruppur District <b>Vs</b> The Chairman, TNPCB, Chennai and others	Shri. C. Prakasam <b>Counsel for Applicant</b>  M/s. Yasmeen Ali for R1 & R2 M/s. Madhumati Ilango & Shankar for R3, R4, R5 & R8 M/s. Manohar and	For hearing

			L.G. Sahadevan for R6 Sri. K. Murugan for R7 M/s. A.Madhumathi & C.P Palanichamy for R9	
4	Application No.285 of 2013 (SZ) (THC) (WP No. 23784 of 2012, Madras HC)	M/s. Gee Carbons, Kangeyam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB, Erode District and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b>  Smt. H. Yasmeen Ali for R1 Sri. Naveen Kumar Moorthy for R2	For hearing
5	Application No.286 of 2013(SZ) (THC) (WP No. 28817 of 2012, Madras High Court)	M/s. United Carbons, Kangeyam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB , Erode District and others	M/s V. Manokaran, L.G. Sahadevan <b>Counsel for the Applicant</b>  Smt. H. Yasmeen Ali for R1 Mr. M.K Subramanian P.Velmani for R3	For hearing
6	Application No.287 of 2013 (SZ) (THC) (WP No. 28818 of 2012, Madras High Court)	M/s. Gee Carbons, Kangeyam Taluk, Thiruppur District <b>Vs</b> The DEE, TNPCB, Erode District and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri. Naveen Kumar Moorthy for R2 Mr.M.K Subramanian P.Velmani for R3	For hearing
7	Application No.288 of 2013(SZ)(THC ) (WP No. 28819 of 2012, Madras High Court)	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur Dist <b>Vs</b> The DEE, TNPCB, Erode Dist. and others	M/s. A. Madhumathi and M. Mohamed Muzammil <b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri.Naveen Kumar Moorthy for R2 Mr. M.K Subramanian P.Velmani for R3	For hearing
8	Application No.289 of 2013(SZ)	M/s. Subbayan & Co, Kangeyam Taluk, Thiruppur	M/s. A. Madhumathi and M. Mohamed Muzammil	For hearing

	(THC) (WP No. 23783 of 2012, Madras High Court)	Dist. <b>Vs</b> The DEE, TNPCB, Erode Dist and others	<b>Counsel for the Applicant</b> Smt. H. Yasmeen Ali for R1 Sri. Naveen Kumar Moorthy for R2	
9	Application No 112 of 2015(SZ)	M/s United Carbon Rep. by its Partner Mr. K.Vikram, Thiruppur Dist. <b>Vs</b> The Chairman, TNPCB, Chennai and others	M/s Y. Arunagiri and P. Ramesh <b>Counsel for Applicant</b> Smt. Yasmeen Ali for R1 & R2	For hearing
10	Application No. 184 of 2015 (SZ)	M/s United Carbon, Rep. by its Managing Partner K.Jayantahn, Thiruppur District <b>Vs</b> The Chairman, TNPCB, Chennai and others	M/s. V. Manohar & L.G. Sahadevan <b>Counsel for Applicant</b>  Smt.Yasmeen Ali for R1 to R3	For hearing
11	Application No. 252 of 2016 (SZ)	K.L Mahendraprasath, Aravakurichi Taluk, Karur District <b>Vs</b> The District Collector, Karur District, Karur	M/s.R.Jayaprakash, K.Vanangamudi, R.S.Maitreya <b>Counsel for Applicant</b>  M/s.M.K.Subramanian E.Manoharan & P.Velmani for R1,R4 Mrs.H.Yasmeen Ali for R2 Mr.M.Venugopal for R3	For hearing
12	Application No.299 of 2013(SZ)	<b>Suo Motu</b> (Based on news item in the Hindu dated 25.10.2013) <b>Vs</b> The Addl. Chief Secy. to Govt., Environment & Forests Department and others	M/s. M K. Subramanian E.Manoharan, P.Velmani for R1 R2, & R5 M/s. R. Suryaprakash & Vidhyalakshmi vipin for R3 Smt. Rita Chandrasekhar for R4	For filing status Report
13	Application No.164 of 2014 (SZ)	P. Edwin Wilson, Purasaiwalkam, Chennai	M/s Syed Azam Mohammed and A.M. Sindhuja <b>Counsel for Applicant</b>	For filing status Report

		<p style="text-align: center;"><b>Vs</b></p> <p>The State of Tamil Nadu, Rep by its Chief Secy., Chennai and others</p>	<p>M/s M.K. Subramanian E.Manoharan &amp; P.Velmani for R1,R2, R3,R4, &amp; R6, R7 &amp; R15 Shri. R. Suriyaprakash for R5 M/s. Me.Saraswathi for R8 Smt. Rita Chandrasekar for R9 Shri. R. Janakiraman for R10 M/s.Senthil Kumar &amp; Raghavendra Doss Divakar for R11 Mr. B.Manoharan for R12 M/s.P.Gnanasekaran M.R.Gokul Krishnan for R13 Sri. D.S. Ekambaram for R14 M/s.C.Ramesh,C.Balaji for R16 M/s.P.Rathenavel, C.Mariappan, M.Ezilarasan &amp; C.Sundaramoorthy for R17, R18 Mr.Stanly Hebzon Singh for R19 M/s. S.Ratnasabapathy &amp; Shiva Kumar for R20 to R24</p>	
14	Application No.164 of 2015(SZ)	<p>Jawaharlal Shanmugam, Thiruvanmiyur,Chennai.</p> <p style="text-align: center;"><b>Vs</b></p> <p>TNPCB Represented by its Chairman, Chennai &amp; 5 others</p>	<p>M/s M. Velmurugan Girija Velmurugan &amp; K.S Elangovan</p> <p><b>Counsel for Applicant</b> Mrs. H. Yasmeen Ali for R1 M/s M.K.Subramanian, E.Manoharan &amp; P.Velmani for R2,R3 &amp; R6 M/s. Su.Srinivasan for R4 Mr. Surya Prakash for R5</p>	For filing status Report
15	Application no. 130 of 2016(SZ)	<p>S.Muthumeena, Egmore, Chennai</p> <p style="text-align: center;"><b>Vs</b></p> <p>The Secretary to the Government, PWD, Secretariat, Chennai and 6 others</p>	<p>M/s. Tamizh Law Firm, R.Amardeep &amp; T.Arunkumar</p> <p><b>Counsel for Applicant</b> M/s. M.K.Subramanian, E.Manoharan &amp; P.Velmani for R1 to R3 Mr.A.Ilango for R4 &amp; R5 Mr. Surya Prakash for R6 Mr. Gnanasekaran for R7</p>	For filing status Report



16	Application No.208 of 2015(SZ)	Allamsetti Satayanarayana, Krishna Dist, Andhra Pradesh. <b>Vs</b>  UOI, MoEF & CC, Rep. by its Secretary, New Delhi and 4 others	M/s.Yogeshwaran.A & Neha Miriam Kurian <b>Counsel for Applicant</b>  Mr. G.M Syed Nurullah Sheriff for R1 Smt.H.Yasmeen Ali for R2, R3 & R5 Mr. M.K. Subramanian & P.Velmani for R4	For producing documents & For final hearing
17	M.A.No.49 of 2017 <b>IN</b> Application. No.217 of 2015(SZ)	S.Vadivel, Ariyalur District <b>Vs</b> Veeramuthukumar The Commissioner Ariyalur District	M/s.Yogeshwaran Neha Miriam Kurian <b>Counsel for Applicant</b>  M/s.M.K.Subramanian E.Manoharan & P.Velmani for Respondent	For Reply
18	Application No.68 of 2016(SZ)	Mr.P.S.Ramulu, Gudiyatham Taluk, Vellore Dist. <b>Vs</b> The State of Tamil Nadu, Rep by its Secretary, Environment & Forest, Chennai and 9 others	M/s.R.Prabakar S.Vasavi sridevi <b>Counsel for Applicant</b>  M/s. M.K Subramanian & P.Velmani for R1, R4 , R5 & R6 Mr.Azhagam Perumal for R2 & R3 M/s. E.Manoharan for R7 Mr. Ramesh Kumar for R8 & R9 M/s.K.G.Sendhil Kumar R.Chakkaravarthy D.Aravindan for R10	For further hearing
19	Application No. 08 of 2017 (SZ)	S. Kannammal Tiruppur District <b>Vs</b>	M/s.R.Prabakar N.Stalin <b>Counsel for Applicant</b>	For Rejoinder

		The Government of India Ministry of Environment, Forests & Climate Change New Delhi and 6 others	Mrs. Me.Saraswathy for R1 Mrs.H.Yasmeen Ali for R2 & R4 M/s. M.K Subramanian E.Manoharan & P.Velmani for R3 & R5 M/s. M.Muthappan & M.Alagu Goutham for R6 M/s. V.P.Sengottuvel, K.Indu Priya, K.R.Nishanth & K.Prakash for R7	
20	Application No. 146 of 2017 (SZ)	Sri Ramakrishna Dyeing Works Rep.,by its Proprietor M.Murugan Bangalore <b>Vs</b> The Member Secretary, Karnataka State Pollution Control Board, Bengaluru	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for Respondent	For Reply
21	Application No. 147 of 2017 (SZ)	Arul Murugan Dyeing Works Rep.,by its Proprietor D.Mahendra Bangalore <b>Vs</b> The Member Secretary, Karnataka State Pollution Control Board, Bengaluru	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for Respondent	For Reply
22	Application No. 148 of 2017 (SZ)	Om Murugan Dyeing Works Rep.,by its Proprietor R.Ganesh Bangalore <b>Vs</b> The Member Secretary,	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>	For Reply

		Karnataka State Pollution Control Board, Bengaluru	M/s. M.R.Gokul Krishnan for Respondent	
23	Application No. 149 of 2017 (SZ)	Sri Murugan Dyeing Works Rep.,by its Proprietor K.Murugesan Bangalore <b>Vs</b> The Member Secretary, Karnataka State Pollution Control Board, Bengaluru	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for Respondent	For Reply
24	Application No. 150 of 2017 (SZ)	Sri Balaji Dyeing Works Rep.,by its Proprietor N.Anand Bangalore <b>Vs</b> The Member Secretary, Karnataka State Pollution Control Board, Bengaluru	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for Respondent	For Reply
25	Application No. 151 of 2017 (SZ)	Sri Murugan Dyeing Works Rep.,by its Proprietor D.Ramesh Bangalore <b>Vs</b> The Member Secretary, Karnataka State Pollution Control Board, Bengaluru	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for Respondent	For Reply
26	Application No. 152 of 2017 (SZ)	Sri Rajarajeshwari Dyeing Works Rep.,by its Proprietor B.Malliah Raju Bangalore <b>Vs</b> The Member Secretary, Karnataka State Pollution Control Board, Bengaluru	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for Respondent	For Reply

27	Application No. 153 of 2017 (SZ)	Sri Murugan Dyeing Works Rep.,by its Proprietor J.Shanmugam Bangalore <b>Vs</b> The Member Secretary, Karnataka State Pollution Control Board, Bengaluru	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for Respondent	For Reply
28	Application No. 154 of 2017 (SZ)	Sri Balaji Dyeing Works Rep.,by its Proprietor M.Arumugam Bangalore <b>Vs</b> The Member Secretary, Karnataka State Pollution Control Board, Bengaluru	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for Respondent	For Reply
29	Application No.136 of 2017 (SZ)	Tamil Nadu Small Mine Owners Federation Rep.,by its General Secretary, Salem <b>Vs</b> The Secretary, Ministry of Environment, Forests & Climate Change Government of India, New Delhi and 3 others	M/s. V.Suthakar, K.S.Viswanathan, N.Anantha Kavitha, T.Hema Latha, M.Gopi <b>Counsel for Applicant</b> M/s. E.Manoharan for R4	For hearing

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	2013 (SZ)	The UOI, MOEF, Rep. by its Secretary, New Delhi and others	<p><b>Counsel for Applicant</b> Mr.Syed Nurullah Sheriff for R1, R2 Mr.Su.Srinivasan Asst.Solicitor General for R5 M/s M.K. Subramanian E.Manoharan &amp; P.Velmani for R6, R7 ,R8 ,R22 M/s. D. Nagasaila, V. Suresh and D. Moses for R3 &amp; R4 Sri. K.R. Harin for R9 to R13, R20 Sri. Bikas Kar Gupta for R14 Sri. Deepak Kumar Pani for R15 Sri. T. Sai Krishnan for R16 Shri. T.N.C. Kaushik for R17 M/s P.H. Manoj Pandian , S. Kamalesh Kannan &amp; S. Sai Sathya Jith for R18, R19 M/s G. Veerapathiran, M.Sarfudeen Ali Ahamed, M.Chidambaram &amp; A.Sonal for R21 Mr.Selvendran for R23 &amp; R24</p>	
2	Application No. 234 of 2013 (SZ)	V. Eswaran, Coimbatore  <b>Vs</b> The District collector Coimbatore Dist., and 3 others	<p>M/s S. Kolandasamy, C.S. Saravanan &amp; M.Selvalakshmi <b>Counsel for Applicant</b> M/s. M.K. Subramanian P.Velmani for R1 M/s. R.Siva Kumar, S.Suresh, J.Kishore, N.Janani for R2 Smt. Rita chandrasekar for R3</p>	For hearing

3	Application No. 264 of 2013 (SZ)	<p>K.S. Mohan, Pothanur, Coimbatore-23</p> <p><b>Vs</b></p> <p>UOI, MoEF, New Delhi &amp; others</p>	<p>M/s Kamalesh Kannan and Sai Sathya Jith <b>Counsel for Applicant</b> Smt. C. Sangamithirai for R1 M/s M.K. Subramanian, P.Velmani for R2, R6 &amp; R9 M/s. R.Siva Kumar, S.Suresh, J.Kishore, N.Janani for R3 M/s. Abdul Saleem, S.Saravanan and Vidya lakshmi for R5, R10 &amp; R11 Smt. H. Yasmeen Ali for R7 &amp; R8 M/s. King &amp; Partridge Jose John, M.Kumaresan for R12</p>	For hearing
4	Application No. 397 of 2013 (SZ) (THC) (WP No. 3605 of 2008 of The High Court of Kerala)	<p><b>Suo Motu</b></p> <p>Proceedings initiated against the unscientific evacuation of accumulated waste leading to environmental pollution and health problems</p> <p><b>Vs</b></p> <p>State of Kerala Rep by its Chief Secretary, Government Secretariat, Trivandrum and 17 others</p>	<p>M/s. Suvitha A.S for R1 to R3, R8, R11, R13 and R15 M/s.Su.Srinivasan for R16 &amp; R18 Mr.K. R. Harin for R4 Mr. Abu Backer for R5,R21 M/s A.V. Arun and R. Vinothkumar for R6 M/s. S.Jamal for R7 B.S.Krishnan Associates R12 People Counsel for Social Justice for R14 M/s.Remma Smrithi for R9,R10 M/s. C.Sangamithirai for R17 Mr.P.B.Sahasranaman for R20 M/s. T.S.Saifudeen for R22</p>	For hearing

			M/s. Dinesh Mathew J.Murikan for R23	
5	Application No. 34 of 2015 (SZ)	S. Pugazhendhi, Sangolikuppam Village & Post, Cuddalore District and 2 Others <b>Vs</b> TNPCB, Rep. by its Member Secretary, Guindy, Chennai and 3 others	M/s Ritwick Dutta and Rahul Choudhary <b>Counsel for Applicant</b> Smt. H. Yasmeen Ali for R1 Mr.Ramesh Venkatachalapathy for R2 M/s M.K. Subramanian and P. Velmani for R4 Shri. D.S. Ekambaram for R3 M/S. V.Suthakar, K.S.Viswanathan, N.Anandha Kavitha, M.Gopi for R5	For filing Status Report
6	Application No. 136 of 2016 (SZ)	Capt. B.S.Prakash, Athani Lane Vanchiyoor, Thiruvananthapuram, Kerala <b>Vs</b> Union of India, Rep. by its Secretary, MoEF & CC, New Delhi and 6 others	M/s. V.J.Arul Raj & Siva.Raajeshekar <b>Counsel for Applicant</b> Mr.G.M Syed Nurullah Sheriff for R1 M/s. VK. Rema Smrithi for R2 & R6 Mr. D.S.Ekambaram for R3 Mr. T.N.C Kaushik for R4 M/s. Suvitha for R5 Mr.Abdul Razack for R7	For hearing
7	Application No.134 of 2017 (SZ)	M.Ravichandran Palani and 2 others <b>Vs</b> Joint Commissioner Palani and 9 others	M/s. S.Kanniah T.Narayanasamy <b>Counsel for Applicant</b> M/s. E.Manoharan for R1 to R4,R7,R8 M/s. H.Yasmeen Ali for R9 M/s. K.S.Viswanathan V.Suthakar N.Anantha Kavitha, T.Hemalatha, M.Gopi for R10	For hearing



8	Application No.142 of 2017 (SZ)	<p>Mr. D.Gopala Krishnan District Secretary – Agriculture Wing – Vellore East, Vellore District.</p> <p><b>Vs</b></p> <p>State Government of Tamil Nadu Rep., by its Secretary, Public Works Department, Secretariat, Chennai and 8 others</p>	<p>M/s. V.S.Senthil Kumar A.Kripakaran R.Murugan <b>Counsel for Applicant</b></p> <p>M/s. E.Manoharan for R1,R4 to R9 M/s. M.R.Gokul Krishnan for R2 M/s. Rita Chandrasekar for R3</p>	For hearing
9	Application No.164 of 2017 (SZ)	<p>M.Dhamocharan Tiruppur</p> <p><b>Vs</b></p> <p>The Secretary to Government Environment &amp; Forest Department, Government of Tamil Nadu, Secretariat, Chennai And 5 others</p>	<p>M/s. Taaurs Associates S.Kamaleshkannan S.Sai Sathya Jith <b>Counsel for Applicant</b></p>	For Admission
10	<p>M.A.No.259 of 2015 (SZ) <b>IN</b> Appeal No.44 of 2015 (SZ)</p> <p>Appeal No.44 of 2015(SZ)</p>	<p>Jayaram Gouda, Bangalore.</p> <p><b>Vs</b></p> <p>The Chairman Karnataka State Pollution Control Board, and 2 Others</p> <p>Jayaram Gouda, Bangalore.</p> <p><b>Vs</b></p> <p>The union of India New Delhi and others</p>	<p>M/s D. Aravindhan <b>Counsel for Appellant</b></p> <p>M/s. R. Thirnavukarasu &amp; M.Swarnalatha for R1 M/s. Devraj Ashok for R2 M/s. T.V. Sekar for R3</p> <p>M/s D. Aravindhan <b>Counsel for Appellant</b> M/s.C. Sangamithrai for R1 M/s. R. Thirnavukarasu &amp; M.Swarnalatha for R2 M/s. Devraj Ashok for R3 &amp; R5 M/s. T.V. Sekar for R4 M/s. Ajesh Kumar.S, Dhivya Menon,</p>	<p>To take action against the respondents</p> <p>For Arguments</p>

			Sharanjith Shetty for R4	
11	Appeal No. 134 of 2016(SZ)	S.Kasinathan Puducherry <b>Vs</b> The Union of India, Govt. of Puducherry, Rep. by its Chief Secretary, Puducherry and 3 others	M/s. D.Ravichander, P.Saritha & P.Dinesh Kumar <b>Counsel for Appellant</b>  Mr. K.R Harin for R1 & R2 M/s. Sathya Bama for R3 M/s. E.Vijay Anand, G.V.Seetha Lakshmi & R.Baskaran for R4	For final Arguments
12	Appeal No.44 of 2017 (SZ)	Mrs.G.Chandravathani Proprietrix M/s. Chandravathani Rough Stone & Gravel Quarry Perundurai Taluk Erode District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>  M/s .H.Yasmeen Ali for R1 & R2	For Reply of R1 & R2
13	Appeal No.45 of 2017 (SZ)	Mrs.G.Chandravathani Proprietrix M/s. Chandravathani Rough Stone & Gravel Quarry Perundurai Taluk Erode District <b>Vs</b> The Tamil Nadu Pollution Control Board Rep.,by its Member Secretary Chennai and another	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>  M/s .H.Yasmeen Ali for R1 & R2	For Reply of R1 & R2
14	Appeal No.46 of 2017 (SZ)	Mr.C.Somasundaram Partner M/s.C.Somasundaram & C.Rajendran Rough Stone & Gravel Quarry Perundurai Taluk	M/s. V.Suthakar K.S.Viswanathan N.Anantha Kavitha M.Gopi <b>Counsel for Appellant</b>	For Reply of R1 & R2

		<p>Erode District  <b>Vs</b>  The Tamil Nadu Pollution  Control Board  Rep.,by its Member Secretary  Chennai and another</p>	<p>M/s .H.Yasmeen Ali  for R1 &amp; R2</p>	
15	<p>Appeal No.47  of  2017 (SZ)</p>	<p>Mr.C.Somasundaram  Partner  M/s.C.Somasundaram &amp;  C.Rajendran  Rough Stone &amp; Gravel Quarry  Perundurair Taluk  Erode District  <b>Vs</b>  The Tamil Nadu Pollution  Control Board  Rep.,by its Member Secretary  Chennai and another</p>	<p>M/s. V.Suthakar  K.S.Viswanathan  N.Anantha Kavitha  M.Gopi  <b>Counsel for Appellant</b></p> <p>M/s .H.Yasmeen Ali  for R1 &amp; R2</p>	<p>For Reply  of R1 &amp; R2</p>

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